

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).8963/2011

VIKAS JAIN

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.
(With prayer for interim relief)

Respondent(s)

Date: 18/11/2011 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Anupam Lal Das,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

The learned Advocate, Mr. Ashutosh Sharma, appearing
on behalf of Mr. G.V. Rao, Advocate-on-Record accepts notice
for all the respondents and seeks time to file vakalatnama and
counter affidavit. They may do so on or before 2.1.2012.

(S.G. SHAH)
REGISTRAR

rd